

IN THE NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :1

COURT -I

CP NO.(IB)56/ALD/2021

IN THE MATTER OF:

MICROCHEM SPECIALITIES TRADE LTD ... APPLICANT
V/S
M/S COROMANDEL AGRICO PVT LTD ... RESPONDENT

UNDER SECTION : 9 IBC

ORDER DELIVERED ON 29.09.2021

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

FOR THE APPLICANT : SH. ASHISH CHAUHAN WITH SH. VIKARAM SINGH BAID.

ORDER

Ld. Counsel for the applicant seeks to withdraw the present application stating that there are some typographical errors and seeking further liberty to file a fresh.

Application is allowed to be withdrawn with liberty to file a fresh.

Application is disposed of.

—Sd—

SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

—Sd—

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Kavya Pr. Srivastava
(Stenographer)